

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)

Joint Sitting of COURT No. 1 & 2

FARIDKOT HOUSEDate: 20th May, 2015

TIME: 10.30 A.M.

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**HON'BLE MR JUSTICE M.S. Nambiar**
JUDICIAL MEMBER**HON'BLE Dr. Devendra Kumar Agrawal**
EXPERT MEMBER**HON'BLE Prof. A.R. Yousuf**
EXPERT MEMBER**HON'BLE MR Bikram Singh Sajwan**
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	M.A No. 489/2015 in Original Application No. 108/2013	Legal Aid, National Green Tribunal Bar Association Vs NCT of Delhi & Ors.	Mr. Anil Kumar Chandel, Adv. for Applicant in Misc. Application
2.	M.A No. 494/2015 & M.A No. 496/2015 in Original Application No. 150/2015	M/s Bathwal Udyog (P) Ltd. Vs Krishan Kant Singh & Ors.	Mr. Ashok Bhasin, Sr. Adv. along with Mr. A.A. Aron, Adv. for Applicant
3	M.A No. 495/2015 in Original Application No. 94/2013	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Y.N. Bhardwaj, Adv. for Applicant in Misc. Application
FOR HEARING			
4.	Original Application No. 335/2013 (M.A No. 633/2014)	Gian Chand Vs State of H.P. & Ors.	Mr. Anand Sharma, Adv. for Applicant Mr. Suryanarayan Singh, AAG for R – 1 Mr. B.K. Thakur, Adv. for R - 3
5	Original Application No. 42/2013 (M.A No. 70/2014, M.A No. 360/2014, M.A No. 491/2015 & M.A No. 492/2015)	Divesh Bhutani Vs Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 2 to 4 Ms. Anubha Agrawal, Adv. for R – 5 Mr. Tejaswa Kumar Pradhan, Adv. for R – 6 to 11 Mr. Karan Singh, Adv. for R – 12 to 17 Mr. Pinaki Misra, Sr. Adv. along with Mr. C.D. Singh, Adv.
6	M.A No. 538/2014 in Original Application No. 171/2013	National Green Tribunal Bar Association Vs MoEF & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Mukesh Verma, Adv. for R - 6 Ms. Savitri Pandey, Adv. for R – 28, 36, 38, 42 & 43 Mr. Abhishek Attrey, Adv. for R – 29 Mr. Bikas Kar Gupta, Adv. for R – 30 Mr. Pradeep Mishra, Adv. for R - 41 Mr. Anil Grover, AAG along with

			Mr. Rahul Khurana, Adv. for State of Haryana Ms. G. Indira, Adv. for R - 31
7	Original Application No. 19/2014 (M.A No. 216/2015)	Dr. Kashmira Kakati Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Vartika Sahay, Adv. for R– 2, 3, 9 & 10 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Bengrit, Sr. Adv. along with Mr. Sri Harsha, Adv. for R – 7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariera, Sr. Adv. along with Mr. Dharitry Phoota, Adv. for R - 11
8	Original Application No. 89/2013 (M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013, M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014 & M.A No. 304/2014 & M.A No. 305/2014)	Akash Vashishtha & Anr. Vs Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Mr. Gaurav Bhatia, Addl. AG, along with Ms. Savitri Pandey, Adv. for R – 2 & 8 Ms. Savitri Pandey, Adv. for R – 3 & 4 Mr. D. Rajeshwar Rao, Adv. for R – 5 Mr. Manjit Singh, Adv. for R – 6 & 13 Mr. Ruchir Mishra, Adv. for R - 7 Ms. Reena Singh, AAG for R – 9 & 12 Ms. Sushma Singh, Adv. for R – 10 Ms. Jyoti Saxena, Adv. for R - 11 Mr. Ravi P. Mehlotra, Adv. for R – 14 Mr. Balendu Shekhar, Adv. for R – 15 Mr. Dinesh D. Sr. Adv. along with Mr. Yasharth Kant, Adv. for R – 16 Mr. G.S. Raghav, Adv. for R – 20 to 22 Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for R–24, 29, 33 & 35 Mr. Amit Sethi, Adv. in M.A No. 489/2013 & 491/2013 Mr. Harish Pandey, Adv. in M.A No. 565/2013 Mr. Kailash Pandey, Adv. in M.A 609/2013 Mr. G.S. Raghav, Adv. in M.A Mr. B.P. Aggarwal, Adv. for R – 54
CASES OF COURT NO. 2			
FOR ADMISSION			
9.	Original Application No.161/2015.	Vinod Kr. Jain Vs. Govt. of NCT & Ors.	Mr. Arvind San, Adv. For the Applicant
10.	Original Application No.163/2015.	Citizens for Collective Consciousness Vs. Dhanu & Ors	Mr. Praneet Ranjan, Adv. For the Applicant
11.	Original Application No.165/2015 & M.A.No.488/2015.	Rajiv Rattan Vs. Haryana Urban Development Authority & Ors.	Mr. Rajat Navet & Rohan Yadav, Adv. For the Applicant
AFTER NOTICE			
12.	Original Application No.135/2015.	Narinder Kr. Shukla & Ors. Vs. Sh. Jagdish Saphiya & Ors.	Mr. S.P.Sharma, Adv. For the Applicant.
FOR COMPLETION OF PLEADINGS			
13.	Original Application No. 58/2015 M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015.	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10

14.	Appeal No. 77/2014 (M.A No. 681/2014).	Mahan Sangharsh Samiti & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant. Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pinaki Mishra & Mr. Shashank Manish, Adv. for R -3.
15.	Appeal No. 40/2015 & M.A.No.478/2015.	M/s Mahabir Stone Crushing Co. Ltd. Vs. Haryana State Pollution Control Board.	Ms. Bano Deshwal, Adv. For the Appellant.
FOR HEARING			
16.	Original Application No.33/2013 THC & M.A.No. 614/2014.	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. Rajkumar, Adv. For R-1. Mr. Anup Singh, Adv. & Vijay Kumar, PPCB For R-3. Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. For R-6. Mr. Yadav. N.Singh, Adv. with Mr. Anurag Singh Adv For R- 7 & 12. Mr. Parveen Mahajan, Adv. For R-9 & 10. Mr. Atul V. Sood & Raktim Gogoi Adv. For R-11. Mr. Narender S. Yadav, Adv. For R-12. Mr. Nitin Kasuhal, Adv. Adv. For R-13. Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, Adv. For R-15.
17.	Original Application No.30/2013 (THc).	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. P.B.Singh, Adv. For R-1. Mr. Rajkumar, Adv. For R-2. Mr. Anup Singh, Adv. & Vijay Kumar, PPCB For R-4. Ms. Munisha Gandhi, Adv. for R-5. Mr. Satpal, for R-6. Mr. Raktim Gogoi and Atul Sood, Adv. For R-7 & 8. Mr. Jatin Kumar, Adv. For R-9. Mr. Y.Nagpal, Adv. For R-11. Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, For R-13.
18.	M.A No. 365/2015 in Original Application No. 159/2013.	All India Lokadhikar Sangthan Vs. Govt. of NCT of Delhi & Ors.	Mr. R.S. Jena, Adv. for the applicant in M.A.No.365/2015. Ms. P. Batra Singh, Adv. For R-1. Mr. Dinesh Jindal, Law Officer, for R-2.
19.	Original Application No.148/2014 & M.A.No.497/2014 & M.A.No.210/2015.	Udyog Vyapar Sangthan Vs. MoEF & Ors.	Mr. Amit Singh & Mr. M.V. Chandra, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Mr. A.K.Prasad, Adv. For R-2. Ms. Manisha Agrawal Narain, Adv. & Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Raman Yadav & Sharad Chauhan Adv. For R -4, 7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. For R-5 & 6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Adv. For R-8. Ms. Manisha Agrawal Narain, Adv. and Mr. S.L. Gundli, for CPCB.

20.	R.A.No.07/2012 in Appeal No.23-28/2011 & M.A.No.1079/2013.	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs. T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Adv. for Review Applicant. Mr. Raj Panjwani, Sr. Adv. for R-1 to 7. Mr. P. Batra Singh, Adv., for R-9. Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC, R-8. Mrs. C.K Sucharita, Adv. For R-13.
21.	R.A.No.13/2014 in Appeal No.23-28/2011.	Ministry of Environment & Forests Vs. T. Mohana Rao & Ors.	-----SAME AS ABOVE-----

For orders, cause list and other information please visit our website: www.greentribunal.gov.in